

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF : M/s JBM Homes Pvt Ltd**  
**PETITION NUMBER : IBA/812/2020**  
**APPLICATION NUMBER : a) IA(IBC)/544(CHE)/2022**  
**b) IA(IBC)/617/2022**  
**c) IA(IBC)/473(CHE)/2024**  
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**ORDER**

**208.a. IA(IBC)/544(CHE)/2022 IN IBA/812/2020**

**208.b. IA(IBC)/617/2022 IN IBA/812/2020**

Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Counsel Mr. G. Dhyaneshwar for R4 and R5. Ld. Liquidator is present in person.

In this case the Ld. Counsel Mr. Jerin Asher Sojan for R1 to R3 stated that main Counsel is held up in other court and therefore sought time.

In this case, Pleadings are complete.

List the Applications for hearing on **02.08.2024**.

**208.c. IA(IBC)/473(CHE)2024 IN IBA/812/2020**

Ld. Counsel Ms. Elamathi for the Liquidator. Mr. Tharuvai Ramachandran Ravichandran, Ld. RP is present in person.

List the application for hearing on **02.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**